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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA) No.514/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	Pingal Commotrade Pvt Ltd		
Under Section	<u>391(2),394</u>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Jinan K.R. Seal. 14/02/2018

Advocate

Jinan K.R. Seal

Advocate.

Sec 391(2) and 394.

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)